

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR PANKAJ BHANDARI

Petition(s) for Special Leave to Appeal (C) No(s). 2767/2014

SATISH KUMAR DWIVEDI

Petitioner(s)

VERSUS

STATE OF U.P & ORS

Respondent(s)

Date : 09/07/2014 This petition was called on for hearing today.

For Petitioner(s)

Mr. B.P. Singh Dhakray, Adv.
Dr. Kailash Chand ,Adv.

For Respondent(s)

Mr. Gaurav Dhingra ,Adv.

UPON hearing the counsel the Court made the following
O R D E R

The learned counsel for respondent Nos.1 to 4 is granted
four weeks' time for filing counter affidavit.

List again on 11.9.2014.

(PANKAJ BHANDARI)
Registrar

Signature Not Verified

Digitally signed by
Rupam Dhamija
Date: 2014.07.11
16:58:05 IST
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